NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 864/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE PARTIES: M/s. GTL Infrastructure Limited.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

SIGNATURE Mustafa Doctor a/w Counsel Lohan Lajyapaksha a/w Lati Lodha and Ayush Khandelwel 1/h Lodha legel For Petitioner (M/8 GITL Enjustameture himited)

<u>ORDER</u>

C.S.A. No. 864/230-232/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.

Minutes on record. "Admitted". Order shall be passed. This order to be placed before

Sd/
NCLT Chemnai, Laving jurisdiches as The Transfers Company

Sd/-2.

Bhaskara Pantula Mohan Member (Judicial) 08.09.2017

M.K. Shrawat Member (Judicial)